

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207 – IA/860(AHM)2023
ITEM No.208 – IA/521(AHM)2024
in
CP(IB)/152(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sitaben Dilipkumar Hirani Proprietor of Hirani Brothers
V/s
Princi Proteins Pvt Ltd

.....**Applicant**

.....**Respondent**

Order delivered on: 17/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vinodkumar Shah, PCS
Liquidator in person : Mr. Vinod Tarachand Agrawal
For the State Tax Officer : None
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

IA/860(AHM)2023 & IA/521(AHM)2024

None present for State Tax Officer. State Tax Officer is directed to remain present on next date of hearing.

List for further consideration on 28.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)